

(2022) 01 TP CK 0008

Tripura High Court- Agartala

Case No: Bail Application No. 01 Of 2022

Dilip Shil On Behalf Of
Accused Sri Sourav
Shil

APPELLANT

Vs

State Of Tripura

RESPONDENT

Date of Decision: Jan. 19, 2022

Acts Referred:

- Code Of Criminal Procedure, 1973 - Section 439
- Indian Penal Code, 1860 - Section 376(3), 305, 506
- Protection Of Children From Sexual Offences Act, 2012 - Section 4

Hon'ble Judges: S.G. Chattopadhyay, J

Bench: Single Bench

Advocate: S. Sarkar, P. Chakraborty, R. Datta

Final Decision: Dismissed

Judgement